

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/9462 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 25th September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter dated 14.09.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission from the evening of 14.09.2024 till the morning of 16.09.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/9463 /A, dated, 25-09-24

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)

